

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3590
ANSWERED ON:20.08.2004
BAN ON NON-BANKING COMPANIES
Manjhi Shri Rajesh Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to impose ban on some non-banking companies and de-register them;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) :- Reserve Bank of India (RBI) have reported that they have not identified any specific company for imposing a ban on it and/or de-register it.

(b) & (c): - Do not arise.